

122

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

CP (CAA) No. 594/KB/2018
CA (CAA) No. 03/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company	Aerial Tower Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PCS, Sneha Khaitan, PCS

2. CS, Raja Pathak

J Pehlivan

Signature
30/8/18

✓

122. 30-08-2018 – CP(CAA) No. 594/KB/2018 – CA(CAA) No. 03/KB/2018
– Aerial Tower Pvt. Ltd. & Ors.

O R D E R

The Ld. PCS appeared for the Petitioner.

The compliance of earlier order is submitted to be made through affidavit and is filed in the Registry. The Registry to place that affidavit on record.

The report of the Official Liquidator and the RD are also filed on record.

Heard the argument of the Ld. PCS.

The matter is adjourned for further consideration on 18-09-2018.

Sd

(Madan B Gosavi)
Member(Judicial)